



## GOVERNMENT OF KERALA

Abstract

GAD- Covid-19 general lock down- exemption categories- functioning of shops and service centres for mobile phones and computers – sanction accorded- orders issued

**GENERAL ADMINISTRATION (SECRET SECTION) DEPARTMENT**

**G.O (Ms) No. 66/2020/GAD**

**Dated, Thiruvananthapuram, 08.04.2020**

Read:1. G.O (Ms) No. 49/2020/GAD dated 23.03.2020

2. Order No. 40-3/2020-DM-1(A) dtd 24.03.2020 of Ministry of Home Affairs, GoI

### ORDER

Central and State governments have enforced regulations in the form of lock down to contain the spread of Novel Corona Virus disease (Covid-19).

2. Government are pleased to permit the functioning of shops that sell, repair and service mobile phones, computers, accessories as well as mobile phone recharging centres, **on Sundays**, subject to the following conditions:

- a. The working hours shall be between 10.00 am and 5.00 pm only.
- b. Bare minimum staff shall be deployed at the shops and service centres.
- c. The staff shall wear face masks while on duty and hand sanitizers shall be made available in the shops.
- d. Crowding of customers shall not be entertained inside the shops/service centres.
- e. All other guidelines issued in connection with the 'Break the Chain' campaign based on social distancing shall strictly be adhered to.

*(By Order of Governor)*

**K.R JYOTHILAL**

**PRINCIPAL SECRETARY TO GOVERNMENT**

To

All Addl. Chief Secretaries/Principal Secretaries/Secretaries  
Labour Commissioner, Thiruvananthapuram  
State Police Chief, Thiruvananthapuram  
All District Collectors  
All District Police Chiefs  
Private Secretary to Chief Minister and all Ministers  
Special Secretary to Chief Secretary  
Director, I & PRD  
Information Officer, Web and New media  
Office copy/ Spare/ Stock File

*Forwarded / by order*

**SECTION OFFICER**